GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3878
ANSWERED ON:18.02.2014
BLACK LISTED FIRMS
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of HOME AFFAIRS be pleased to state:

to the reply given to Unstarred Question No. 2990 for 27.08.2013 regarding 'Security Exclusion Zone' and state:

- (a) whether the information regarding the list of blacklisted firms to be weeded out from the bidding process has since been collected; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a)to(b): Bidding process is undertaken by different Ministries/ Departments as per their requirements.

Therefore, the information about blacklisted firms is required to be collected from all Ministries/Departments. The information is still awaited from some of the Ministries/Department.